COURT NO.4

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Writ Petition (Criminal) No.137/2022

MOST REV. DR. PETER MACHADO & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.51334/2022-EXEMPTION FROM FILING O.T.)

Date : 11-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv. Ms. Sneha Mukherjee, Adv. Mr. J. Patankar, Adv. Ms. Lija Menn John, Adv. Ms. Sanbha Rumnong, Adv. Mr. Aakarsh Kamra, AOR Siju Thomas, Adv. Mr. Ajay J. Shaw, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

1 List the Petition on 15 July 2022.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Court Master